Railway route kilometreage

1760. PROF. AJIT KUMAR SHARMA: Will the Minister of RAIL-WAYS be pleased to state the total railway route kilometreage in each state and Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): A statement is attached.

Statement

Route Kilometres in each State and Union Territory
as on 31-3-1977

	•				Length in Kms.
I	Andhra Pradesh	``	_		4,725
2	Assam .				2,194
3	Bihar .				5,480
4	Gujarat				5,670
5	Haryana .			•	1,405
	Himachal Prad		•	•	256
7 8	Jammu & Kash Karnataka	ımır		•	77 2,960
9	Kerala .	•	•	•	887
10	Madhya Prades	sh		:	5.735
11	Maharashtra				5,233
12	Manipur				
13	Meghalaya			•	
14	Nagaland	•	•	•	9
15 16	Orissa .	•	•	•	1,949
17	Punjab . Rajasthan	•	•	•	2,137 5,612
18	Sikkim .	•	•	•	3,012
19	Tamil Nadu	:		·	3,765
20	Tripura				12
2 I	Uttar Pradesh				8,706
22	West Bengal	•	•	٠	3,779
	Union Territories				
I	Andaman & N	icob	ar		
	Island ^e		•		
2	Arunachal Pra	desh			
3	Chandigarh				11
4		ar Ha	veli		
-				•	166
5				•	
6		ına 1	מנע	•	7 9
7		•	•	•	• •
8		•	• •	ş •	••
9	Pondicherry	•	•	•	27
		To	TAL		60,874

Transfer of railway workers from Delhi to Jodhpur

- 1761. SHRI KHURSHED ALAM KHAN: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether it is a fact that during the emergency some workers belonging to the Northern Railway Mazdoor Union affiliated to the All India Railwaymen's Federation whose personal records were far from satisfactory and against whom Vigilance and CBI inquiries were pending, were transferred from the Delhi Division to the Jodhpur Division of the Northern Railway;
- (b) whether it is also a fact that the transfer orders of these workers were subsequently cancelled in 1977 by the Railway Board and in their place some office bearers of the Uttarı Railway Mazdoor Union affiliated to the National Federation of Indian Railwaymen were transferred to the Jodhpur Division despite their clean confidential records; and
- (c) if so, what action Government propose to take to undo the injustice done to the officials belonging to the Uttari Railway Mazdoor Union of the National Federation of Indian Railwaymen?

THE MINISTER $^{
m OF}$ STATE IN THE MINISTRY \mathbf{OF} RAILWAYS (SHRI SHEO NARAIN): (a) One Shri Ram Saran Dass, Parcel Clerk, New Delhi, belonging to Northern Railway Mazdoor Union was ordered to be transferred Jodhpur on 12-11-1976 in view of his "undesirable activities".

(b) The case of Shri Ram Saran Dass was reviewed and orders of his transfer were cancelled on 27-4-1977. Orders transferring Shri M. L. Gogia, Chief Parcel Clerk from Delhi Division to Jodhpur Division have been issued by Northern Railway on 29-4-1978 since it was not considered desirable to retain Shri Gogia on Delhi